

NATIONAL COMPANY LAW TRIBUNAL

CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/144/2016
NAME OF THE PETITIONER(S) : C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s S. Albert & Company Private Limited & 5 others
UNDER SECTION : 397/398, 111

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

1. S. Manjula Devi, Adv
For KSR & Co Company Secretaries up
CBE.
2. B. Dhanaraj

For Petitioner S. Manjula
For Respondents B. Dhanaraj

ORDER

Ms S Manjula Devi, counsel for petitioner present. Shri B Dhanaraj, counsel for respondents present. Counsel for petitioner filed application for bringing the LRs of R2 on record alongwith a petition for condoning the delay and served a copy of the same to the other side. The same is taken on record. Counsel for respondents prayed some time to verify the list of legal heirs from the concerned authorities. Time extended for filing counter also. Put up on 19.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)